GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:1026 ANSWERED ON:20.03.2012 AGRO PROCESSING SEZS Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of agro processing Special Economic Zones (SEZs) established in the country;

(b) whether the Government proposes to promote such agro processing SEZs for value addition to domestic agricultural produce, dairy and poultry processing;

(c) if so, the steps taken by the Government in this regard; and

(d) the details of the steps taken by the Government to make the domestic agricultural producing units competitive in the global market including extending fiscal concessions and duty benefits to the said SEZs?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a): A Statement showing the list of Agro Processing SEZs is at Annexure.

(b): to (d): A Special Economic Zone may be established either jointly or severally by the Central Government, State Governments or any person for manufacture of goods or rendering services for both or as Free Trade and Warehousing Zone including agro processing SEZs. Proposals for setting up of SEZ are considered by the Board of Approval only after written consent of the concerned State Governments SEZs being set up under the Act are primarily private investment driven.

Fiscal concessions and duty benefits are extended to SEZ Developers as well as units as per the provisions of SEZ Act, 2005 and SEZ Rules, 2006 made thereunder.